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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.526/96

Between:

Date of Order: 25.4.96.

Y. Madhava

...Applicant.

And

1. The Chief General Manager,
Telecom, A.P.Circle,
Deersanchar Bhavan,
Nampally Station Road,
Hyderabad.
2. The General Manager, (Telecom),
Guntur, Guntur District.
3. The Telecom District Engineer,
Prakasam District,
Ongole.
4. The Sub Divisional Officer,
Telecom, Ongole,
Prakasam District.

...Respondents.

Counsel for the Applicant : Mr.A.V.Rama Rao

Counsel for the Respondents : Mr.V.Rajeswar Rao

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

contd...

Judgement

Oral Order (Per Hon. Mr. R. Rangarajan, Member (Admn.))

Heard Sri A.V. Rama Rao, learned counsel for the applicant and Sri Rajeswara Rao, for the respondents.

2. The applicant in this OA was initially engaged on 1-7-82 as Casual Mazdoor under R-4. He worked in that capacity upto 31-12-1990. It is stated that he had worked in Markapur also from 1-1-91 to 31-12-91 under the Respondent - 1. It is further averred that he has worked from 1-2-1992 to 31-12-92 and from 20-2-93 to 31-10-93 under Respondents 4. Thus during the above spells he had completed casual service of 1323 days. From 1-11-93 onwards he was not reengaged.

3. This OA is filed praying for a direction to the respondents to reengage him as casual mazdoor and regularise his service.

4. In the result the following direction is given :

The applicant should be engaged as casual mazdoor in future if there is work in preference to freshers from the open market in the unit from which he was last retrenched. If in pursuance of this order he is going to be reengaged none of the casual labours who are already in casual service shall be retrenched.

5. The OA is ordered accordingly at the admission stage itself. NO costs.

(R. Rangarajan)
Member (Admn.)

Dated : April 25, 96
Dictated in Open Court

sk

Amr
6th
Dy. Registrar (I)

contd...

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O.A.NO.526/96

Copy to:

1. The Chief General Manager,
Telecom, A.P.Circle,
2. The General Manager,(Telecom),
Guntur, Guntur District.
3. The Telecom District Engineer,
Prakasam District,
Ongols.
4. The Sub Divisional Officer,
Telecom, Ongole,
Prakasam District.
5. One copy to Mr.A.V.Rama Rao, Advocate,
CAT,Hyderabad.
6. One copy to Mr.V.Rajeswar Rao, Addl.CGSC,
CAT,Hyderabad.
7. One copy to Library,CAT,Hyderabad.
8. One duplicate copy.

YLKR

07/6/96
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M.E.A)

DATED: 25-4-96

ORDER/JUDGEMENT

M.A.NO/R.A/C.A.No.

IN

R.A.NO. 528/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDERS AS TO COSTS

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HYDERABAD BENCH

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